

Name of the corporate debtor: SAV INDUSTRIES PRIVATE LIMITED; Date of commencement of CIRP: 25.10.2022; List of creditors as on: 14.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-off
1	State Bank of India		03.11.2022	2,54,69,20,895.00	2,54,69,20,895.00	Secured	Primary: NA Collateral Commercial Building 4th floor, having super built up area 6800sq. Ft., R.S.Dag, No. 1914, Mouza - Monoharpur, JL No 18, situated at Dankuni municipality, PS- Chanditola, Dist: Hooghly, Deed No. 281, of 2013, in the name of Seaport Construction Company Private Limited, having value of Rs 2.49 crores as per valuation report dated 22.11.2021. Since this is a property not in the name of CD. The creditor is to be considered as unsecured financial creditor.	nil	NO	100	nil	NO	NIL	NIL	